

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA No.2264/2017

New Delhi, this the 13th day of July, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Janmanjay Sahani
Aged 34 years
Fresh Appointment
S/o N.C.Sahani
R/o RZC/159 2nd Floor
Back Side Jeevan Park
Uttam Nagar
New Delhi – 110 059. Applicant

(By Advocate:Shri E.J.Varghese)

VERSUS

1. Union of India through the Secretary
Ministry of Railways
Rail Bhawan
Govt. of India
New Delhi – 110 011.
2. The General Manager
Northern Railway
Baroda House
New Delhi – 110 011.
3. The Divisional Railway Manager
State Entry Road
New Delhi – 110 011. Respondents.

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

Heard the learned counsel for the applicant.

2. It is submitted that in pursuance of a Notification issued in the year, 2008 for engagement as casual Khalasi under the Respondent-Railways the applicant applied and the respondents considered his appointment however

he was not appointed. The applicant is questioning the said action in the present OA filed in the year 2016.

2. We are of the considered view that the issue is stale and abnormally delayed. Accordingly the O.A. is dismissed. However, this order shall not preclude the applicant from applying afresh, if any fresh notification is issued by the respondents. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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